

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **17.10.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 58/2024 For Condone Delay IA No. 864/2024 For Direction IA No.865/2024 Delay in representation IA No. 866/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	
2.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024 For Condone Delay IA No. 867/2024 Delay in representation IA No. 869/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	
3.	Comp App (AT) (CH) No. 64/2024 For Condone Delay IA No. 903/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024 For Additional docs. IA No. 906/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr.	Mr. Yogesh Jagia	
4.	Comp App (AT) (CH) (Ins) No.347/2024 For Stay IA No. 951/2024 For Condone Delay IA No. 952/2024	Maahendra Kumar Agarwal Vs PTC India Financial Services Ltd. & Anr.	Ms. Elamathi MS	

5.	Comp App (AT) (CH) (Ins) No. 351/2024 For Condone Delay IA No. 960/2024 For Urgent Listing IA No. 961/2024 For Stay IA No. 962/2024	Regional Provident Fund Commissioner- II (Legal), Employee Provident Fund Organisation Vs Vinod Balachandran, RP of M/s Albanna Engineering Pvt. Ltd.	Mr. R Vishnu	
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For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA.No.91/2021 (For Condone Delay) IA No. 591/2023 (To implead) In Comp. App (AT) (CH) (Ins) No.40/2021 For Stay IA No. 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan	Mr. Pranav Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3
7.	IA No. 148/2023 (For Additional docs) in Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023	Uma Packaging and Anr. Vs Tirumalaturupati Constructions India Pvt Ltd and 8 Ors	Mr.Y Suryanarayana	Mr. K. Manivannan R2
8.	IA No. 1319/2023 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 430/2023 For Exemption IA No. 1318/2023	Winntus Formworks Pvt. Ltd. Vs Aishwarya Business Corporation Pvt. Ltd.	Mr. Gursat Singh	Mr. John T Sebastian
9.	IA No. 532/2022 (To Implead) in TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) For Directions IA No. 734/2022	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors. WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2
10.	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3

11.	Comp App (AT) (CH) No. 58/2023 For Condone Delay IA No. 687/2023 For Exemption IA No. 685/2023 Leave to file IA No. 686/2023	Commissioner of Customs (Preventative) Vs Thiru Arooran Sugars Ltd. Rep by its Liquidator & 2 Ors.	Mr. SR Sundar	Mr. B Dhanaraj-R1 Mr. S Kaushik Ramaswamy- R2
12.	Comp App (AT) (CH) No. 101/2023	Pulikottil Varuthunny Ittikkuru Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. WITH	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
13.	Comp App (AT) (CH) No. 102/2023	Mini Jacob Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. WITH	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
14.	Comp App (AT) (CH) No. 103/2023	Ajal Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. WITH	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
15.	Comp App (AT) (CH) No. 104/2023	Johan Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors.	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
16.	IA No.702/2024 For Additional docs in Comp App (AT) (CH) (Ins) No. 202/2024 For Exemption IA No.550/2024 For Stay IA No.551/2024 Urgent Listing IA No.552/2024	Mr. L. Madhusudhan Rao Vs State Bank of India WITH	Mr. Saai Sudharsan	Mr. Pranava Charan

17.	IA No.703/2024 For Additional docs in Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No.553/2024 Urgent Listing IA No.554/2024 For Exemption IA No.555/2024	Mrs.L Ramalakshamma Vs State Bank of India	Mr. Saai Sudharsan	Mr. Pranava Charan
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Kumar Sanghi Vs S.K.K. Zippers &10 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf- R6- R8
19.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/2023	Mr. Gireesh Sanghi Vs M/s Sanghi Poly Zips Pvt. Ltd. & 10 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf- R6- R8
20.	Comp App (AT) (CH) No. 119/2023 Interim relief IA No. 1454/2023	Mr. Gireesh Sanghi Vs M/s. Sanghi Filaments Pvt. Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan -R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf- R6-R8
21.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Saai Sudharsan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf- R6-R8
22.	Comp App (AT) (CH) (Ins) No. 152/2024 For Stay IA No. 405/2024	Owk Madhu Manohara Rao Vs Lakshmi Transcon Pvt. Ltd. Rep by Shri P.V. Narayana Rao, Liquidator & 6 Ors	Mr. Y Suryanarayana	

23.	Comp App (AT) (CH) (Ins) No. 154/2024 For Stay IA No. 408/2024 For Exemption IA No. 410/2024	Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Kumar Anurag Singh	
24.	Comp App (AT) (CH) (Ins) No. 155/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024	Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Kumar Anurag Singh	
25.	Comp App (AT) (CH) (Ins) No. 156/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024	Shri Yarlagadda Madhu Mohan Vs State Bank of India & Anr	Mr. Kumar Anurag Singh	
26.	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024	State Tax Officer State Goods and Services Taxes Dept., Ernakulam Vs Dileep KP RP, Nucleus Premium Properties Pvt. Ltd. & Anr. WITH	Mr. EK Kumaresan	
27.	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors. Vs Mr. Dileep KP, Chairman of the Monitoring Committee & Anr. WITH	Ms. Lily Francis	Mr. Rohan Rajasekaran For Caveator
28.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 11 Ors. Vs Mr. Dileep KP, RP, Nucleus Premium Properties Pvt. Ltd. WITH	Mr. Pradeep Joy	
29.	Comp App (AT) (CH) (Ins) No. 318/2024 For Stay IA No. 845/2024	Mr. Mathew Francis & 17 Ors. Vs Dileep KP, RP, Nucleus Premium Properties Pvt. Ltd.	Mr. Pradeep Joy	

30.	Comp App (AT) (CH) (Ins) No. 300/2024	Voltas Limited Vs Marg Limited	Mr. P Raj Kumar Jhabakh	
31.	Comp App (AT) (CH) (Ins) No. 305/2024 For Stay IA No. 817/2024	Narottamka Trade & Vyapaar Pvt Ltd Vs SPP Insolvency Professionals LLP, Liquidator, Kamachi Industries Ltd. & Anr. WITH	Mr. Kaushik Narayanan V	
32.	Comp App (AT) (CH) (Ins) No. 306/2024 For Stay IA No. 818/2024	Narottamka Trade & Vyapaar Pvt Ltd Vs SPP Insolvency Professional LLP Liquidato, Kamachi Industries Ltd. & Anr.	Mr. Kaushik Narayanan V	Mr. AG Sathyanarayana For Caveator
33.	Comp App (AT) (CH) (Ins) No. 337/2024 For Stay IA No. 915/2024	Fedex Finance Pvt. Ltd. Vs Rajendran PR, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Akhil Suresh	
34.	Comp App (AT) (CH) (Ins) No. 311/2024 For Stay IA No. 830/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator of Kamachi Industries Ltd. & 2 Ors. WITH	Mr. PJ Rishikesh	Mr. Abhishek Swaroop For Caveator
35.	Comp App (AT) (CH) (Ins) No. 312/2024 For Stay IA No. 831/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator, Kamachi Industries & 2 Ors. WITH	Mr. Aditya Sarangarajan	
36.	Comp App (AT) (CH) (Ins) No. 358/2024 For Stay IA No. 981/2024 To dispense with IA No. 982/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors. WITH	Ms. R Moneshaa	Mr. Abhishek Swaroop For Caveator

37.	Comp App (AT) (CH) (Ins) No. 359/2024 For Stay IA No. 983/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors.	Ms. R Moneshaa	Mr. Abhishek Swaroop For Caveator
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	TA No. 1/2023 (CA (AT) No. 387/2018)	Mrs. Mallina Bharathi Rao Vs Gowthami Solvent Oils Ltd. & 2 Ors.	Mr. Nikhil Nayyar	
39.	TA No. 14/2022 (CA (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Smt. Swarnalatha Rajaiah & Anr. WITH	Mr. Jerin Asher Sojan	Mr. SS Rajesh
40.	TA No. 68/2021 (CA (AT) No. 413/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamudesware Studio & Laboratory Pvt. Ltd. & Ors.	Mr. SS Rajesh	Mr. Jerin Asher Sojan
41.	TA (AT) No.188/2021 (CA (AT) No.77/2019)	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH	Mr. M. Narayana Bhat	Mr. AM Sridharan R1 Mr. Saji P John R4 & R6 Mr. Prasad Vijayakumar- R5
42.	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors.	Mr. K Sathyamurthi	Mr. AM Sridharan R1 Mr. Prasad Vijayakumar- R5
43.	TA (AT) No. 278/2021 (CA (AT) No. 67/2020)	Manjunath Dasappa & Anr. Vs Transglobal Power Ltd. & 4 Ors.	Mr. Siddhartha Sharma	Mr. Kaustav Saha R5

44.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 Urgent Listing IA No.54/2022 For Stay IA No.55/2022	PM Johny Vs. KJ Paul & 8 Ors	Mr. Saai Sudharsan Sathiyamoorthy	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran- R2 Mr. Mohan Pulickkal- R5, R9
45.	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Suspended Director, Platino Classic Motors Pvt. Ltd. Vs BMW India Pvt Ltd & Anr.	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
46.	Comp App (AT) (CH) No. 106/2022	P.M. Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijaykumar Dr. KS Ravichandran- R1- R3
47.	Comp App (AT) (CH) (Ins) No. 171/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd. WITH	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi
48.	Comp App (AT) (CH) (Ins) No. 172/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd.	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi
49.	Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022 For Substitution IA No. 987/2024	Sembmarine Kakinada Limited, through Liquidator, Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd	Ms. Deepika Murali	Mr. Mayan H Jain
50.	Comp App (AT) (CH) (Ins) No. 28/2023 For Exemption IA No.94/2023 For Stay IA No.96/2023	Narappa Manohar Reddy & 2 Ors Vs Pankaj Srivastava, Liquidator of Sagar Power (Neerukatte) Pvt. Ltd.	Mr. Chandramouli Prabhakar	Mr. Abhishek Anand
51.	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Pvt. Ltd. (Erst. Paptrade India Private Limited) Vs Prathap Pillai, RP of M/s. Tenny Jose Ltd	Mr. Pradeep Joy	Mr. Hari Kumar G Nair

52.	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. Gonugunta Madhusudhana Rao	Mr. SL Maurric Meshaak	Mr. Pranava Charan
53.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No.1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt. Ltd Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. Philip Mathew	Mr. PS Ganesh- R1
54.	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
55.	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
56.	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
57.	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D
58.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Mr. Satheesh Babu VK Vs State Bank of India WITH	Mr. Shivshankar R Panicker	Mr. Pranava Charan
59.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Mr. Saleesh K Satheesh Vs State Bank of India	Mr. Shivshankar R Panicker	Mr. Pranava Charan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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